

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/430/2016

Date of Order: 30.03.2021.

LIBRARY

Coram: Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

PAMPAR SARKAR DAS

--Applicant

-Vs-

N.E. F. RAILWAY

--Respondents.

For The Applicant(s): NONE

For The Respondent(s): MR. S. BANERJEE, COUNSEL

O R D E R (O R A L)

Per: Dr. (Ms.) Nandita Chatterjee, Member (A):

None appeared on behalf of the applicant despite repeated calls. Therefore, it is presumed that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

2. Ld. counsel for the respondents is present.


(Nandita Chatterjee)
Member (A)

SS